## <u>COURT-I</u>

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017

Dated: 15<sup>th</sup> December, 2017

In the matter of:	
MIDC Marol Industries Association	 Appellant(s)
Vs.	
Maharashtra Electricity Regulatory Commission & Ors.	 Respondent(s)

## <u>ORDER</u>

Due to administrative reasons, the matter could not be taken up.

List the matter on **<u>18.01.2018</u>**.

**COURT MASTER**